

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Revision No.51 of 2021

Chandan Kumar Singh	Petitioner
Versus			
The State of Jharkhand & Anr.	Opposite Parties

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner	: Mr. Sumit Prakash, Adv.
For the State	: Mr. Someshwar Roy, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

07/09.09.2021: As jointly prayed for, put up this case on 22.09.2021.

(Rajesh Kumar, J.)

Amar/-